Pakistan. The Government of Paki-stan have given an assurance that their nuclear programme is solely-directed towards peaceful purposes and has no un-peaceful dimensions. It is hoped that Pakistan will abide by its assurance.

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STATEMENT BY MINISTER Correcting the answer given in the Rajya Sabha on the 28th March, 1980 to Starred Question 248, re garding Job-advertisements Pub lished by the North-East Frontier Railway Service Commission.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): Sir, in the statement laid on the Table of Rajya Sabha in response to Starred Question No. 243 on 28-3-1980, information had been furnished regarding the newspapers in which advertisement for recruitment of candidates to different posts in various categories were being published by the Northeast Frontier Railway since its inception in October, 1978.

While giving this information, the States, in which the place from which these newspapers are being published, were also given.

In regard to two newspapers viz. Achik Samibad (Bengali) and Nagal-land Times (English) being published from Garo Hills |Dimapur respective. j ly, the State was erroneously mentioned as Assam due to a clerical error.

I regret that the information, as fa*r as the State is concerned, is not correct. The correct position is that GarO Hills is situated in Meghalaya and Dimapur in Nagaland.

The discrepancy came to light when a reference in this regard was recently received from Shri Prasenjit Barman, M.P., who had tabled this question earlier. Hence the delay in rectifying the mistake which is deeply regretted.

श्री जे० के० जैन (मध्य प्रदेश) : सभा-पति जी, एक इम्पोटेंट मसला है इस ग्रोर ग्रापका ध्यान दिलाना चाहता हूं।

MR. CHAIRMAN: Please sit down.

श्री जै० के० जैन : सभापति जी, एक इम्पोर्टेट मसला है ।

MR. CHAIRMAN: Please sit down.

श्री नरेन्द्र सिंह (उत्तर प्रदेश) : 28 श्रादती मारे गये हैं कर्नाटक में, मैंने कार्लिंग श्राटेंशन मोशन दिया था . . .

(Interruptions)

श्रा ज ० क ० जन : एक इम्पोटट मसले की तरफ श्रापका ध्यान दिलाना हैं . . . मुझे मुन लीजिए (Interruptions) इनसे पहले मुन लीजिए (Interruptions) राज्य सभा से सम्बन्धित सवाल है । इसको मुन लीजिए । मैं श्रापका ध्यान दिलाना चाहता हूं, पहले मेरी बात सुन लीजिए । कृपया श्राप मुझे मुन लें ।

सभापति जी, मेरी बात लैंग्वंज के बारे में हैं। राज्य सभा में लैंग्वंज का अपमान हो रहा है। लैंग्वंज का अपमान आपके सदन में हो रहा है, इस ओर मुझे आपका ध्यान दिलाना है, कृपा करके इसको सुनलीजिए। आपके द्वारों के ऊंपर . . .

MR. CHAIRMAN: Please sit down.

SHRI J. K. JAIN: This is an important matter, Sir.

MR. CHAIRMAN: I know there is nothing which is not important here... (Interruptions)

श्री जें ॰ कें ॰ जैन : इंपोर्टेंट मैंटर है सभापति महोदय, इसको सुन लीजिए । इस सदन केंद्रार पर हिन्दी की जो उपेक्षा हो रही हैं। ग्राप उसमें स्पेलिंग की तरफ ध्यान दीजिए । 'उपस्थित' शब्द की स्पे-लिंग गलत लिखी हुई हैं । जब कि लोक सभा के द्वार पर उसी शब्द को ठीक लिखा गया है । हमारे श्रधिकारी इस प्रकार से यहां पर लिख रहे हैं । यह सिर्फ यहां का प्रथन नहीं है । श्रधिकारी लोग भाषा को किस तरह से तोड़ मरोड़ कर लिख रहे हैं मैं इसकी ग्रोर श्रापका ध्यान दिलाना चाहता हूं। इस ग्रोर श्राप तुरन्त

MR. CHAIRMAN: Please come to my Chamber.

श्री नरेज सिंह: सर, बहुत इस्पार्टेंट मामला हैं। कर्णाटक में तेलंगाना में 28 लोग मारे जा जुके हैं, फाइरिंग हुई है। यह बड़ा इस्पोर्टेंट मामला है (Interruptions) हम लोगों ने कालिंग एटेंगन मोगन दिया हुआ हैं... (Interruptions)

MR. CHAIRMAN: Whatever you want to say, please come to my Chamber. Meet me there.

SHRI NARENDRA SINGH: I will take only one minute. (*Interruptions*)

MR. CHAIRMAN: Come to my Chamber and make a proper request. (I?Uerruptio?is)

PAPERS LAID ON THE TABLE

The Indian Medicine Central Council (Election) Amendment Rules, 1980

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): Sir, I beg to lay on the Table, under subsection (2) of section 35 of the Indian Medicine Central Council Act, 1970, a copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of Health) Notification S.O. No. 495(E), dated the 4th

July, 1980, publishing the Indian Medicine Central Council (Election) Amendment Rules, 1980. [Placed in Library. See No. LT 1183/801.

Notifications of the Ministry of Finance (Department of Revenue)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): Sir, I beg to lay on the Table—

I. A copy (in English and Hindi)' of the Ministry of Finance (Depart ment of Revenue) Notification GSR No. 749, dated the 19th July, 1980, publishing the Central Excise (7th Amendment) Rules, 1980, under sec tion 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT 1197/80].

II. A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notifica tion G.S.R. Nos. 443 (E) to 445(E), dated the 23rd July, 1980, under section 159 of the Customs Act, 1962, alongwith the Explanatory Memorandum on the Notifications. [Placed in Library. See No. LT-1186|80]

III. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification S.O. No. 562(E), dated the 24th July, 1980, publishing the Income-tax (Fifth Amendment) Rules, 1980, under section 196 of the Income Tax Act, 1961. [Placed in Library. See No. LT-1196/80].

IV. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 286(E), dated 5th June, 1980 [Placed in Library. See No. LT-.118580]